IN THE GENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 907 of 1996

Present: Hen'ble Mr. S. Biswas, Administrative Member
Hen'ble Mr. A. Sathath Khan, Judicial Member

Ganga Mendal

- _VS_

S.E. Railway

For the Applicant : Mr. K. Sarker, Counsel

For the Respondents: Mr. P. Chatterjee, Gounsel

Date of Order : 24-02-2003

ORDER

MR. A.SATHATH KHAN, JM

When the case is taken up for hearing to-day, the Ld. Counsel for the applicant submits that the applicant has get the relief. Therefore, the above matter has become infructuous. Accordingly, the above O.A. is dismissed as having become infructuous. No costs.

Member(J)

Member(A)

DKN